

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P. (I.B) No. 469/9/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2021

Name of the Company: Creative Engineers & Services Pvt Ltd  
V/s  
B & C Energy Infra Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Pratik Thakkar appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

Heard learned counsel for the Operational Creditor. Operational Creditor to file MCA data of the Corporate Debtor and translation of two letters purportedly issued by the Corporate Debtor to Operational Creditor. It is to be done within two weeks.

Matter to appear on 17.02.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 11<sup>th</sup> day of January, 2021

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